COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 01 OF 2014 & IA NO. 05 OF 2014

Dated: 12th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Steel Authority of India Ltd. Vs.			Appellant(s)
Damodar Valley Corporation & Ors.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Rajiv Shankar Dvivedi Mr. Rahul Sharma	
Counsel for the Respondent(s)	:	Mr. M.R. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal for R1	

<u>ORDER</u>

Post this matter for hearing 16.01.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

js/vt